

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 907
TO BE ANSWERED ON 28.04.2016

PENSION TO OLD AGE PEOPLE

907. SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to give pension for the independent existence of the elderly persons and disabled people; and
- (b) if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a) & (b): No, at present there is no proposal to give pension for the independent existence of the elderly persons and disabled people. However, old age pension is provided under Indira Gandhi National Old Age Pension Scheme(IGNOAPS) and disability pension is provided under Indira Gandhi National Disability Pension Scheme(IGNDPS) only to the persons **belonging to Below Poverty Line(BPL)** household.

Under IGNOAPS, Central assistance is provided to the persons of 60 years and above and belonging below poverty line (BPL) household, as per the criteria prescribed by Government of India. Central assistance of Rs. 200/- per month is provided to the persons in the age group of 60-79 years and Rs. 500/- per month to the persons of 80 years and above.

Under IGNDPS, Central assistance of Rs. 300/- per month is provided to the persons aged 18-79 years with severe or multiple disabilities and belonging to below poverty line (BPL) household, as per the criteria prescribed by Government of India. After attaining the age of 80 years, the beneficiary would be shifted to IGNOAPS for getting pension of Rs. 500/- per month.
